

INTIMATION TO IBBI (PUBLIC ANNOUNCEMENT)

To,

Insolvency and Bankruptcy Board of India

7th Floor, Mayur Bhawan, Shankar Market

Connaught Circus, New Delhi-110001

Dear Sir/Madam,

This is to inform you that M/s Grand Oil Pvt Limited ("the Company") having CIN: U15142KL1986PTC004636 and its registered office at 1 509 A P O Mudurvia Vattamkulam Via Vattamkulam, Malappuram, Kerala, India, 679578, pursuant to Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016 ("IBC, 2016") read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 ("VLP Regulations") or any other legislations governing voluntary liquidation and the provisions of the Companies Act, 2013 as may be applicable has passed a Special Resolution at its General Meeting held on 14-09-2025 to liquidate the Company by way of Voluntary Liquidation process.

I, Benny Mathew, Insolvency Professional, holding Registration Number IBBI/IPA-001/IP-P02638/2022-2023/14165 have been appointed as liquidator for this purpose.

Public Announcement for the same is published in The New Indian Express newspaper (English) on 19-09-2025 and Janayugam (Malayalam) Newspapers on 17-09-2025. Scanned copies of said announcement in newspapers and a copy of announcement in Form A for publishing on website are attached herewith.

You are requested to publish announcement on the designated website and take on record the newspaper publications.

Date: 19-09-2025

Place: Ernakulam

Thanking you,
Yours Faithfully

For M/s Grand Oil Pvt Limited

CA. CS. Benny Mathew
Insolvency Professional
IBBI/IPA-001/
IP-P02638/2022-2023/14165

CA CS Benny Mathew

Insolvency professional

IBBI/IPA-001/IP-P02638/2022-2023/14165

Enclosures:

1. Copy of special resolution dated 14-09-2025
2. Copy of Form A – Public Announcement

FORM A
PUBLIC NOTICE

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

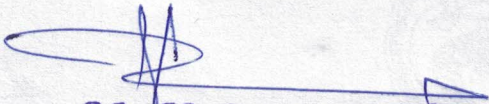
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s GRAND OIL PVT LIMITED

1.	Name of Corporate Person	Grand Oil Pvt Limited
2.	Date of Incorporation of Corporate Person	17-12-1986
3.	Authority under which Corporate Person is Incorporated / Registered	ROC Kochi
4.	Corporate Identity Number	U15142KL1986PTC004636
5.	Address of the Registered Office	1 509 A P O Mudurvia Vattamkulam Via Vattamkulam, Malappuram, Kerala, India, 679578
6.	Liquidation Commencement Date of Corporate Person	14-09-2025
7.	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	CA CS Benny Mathew M/s Benny & Co., Chartered Accountants, Kochery Chambers, Building No. 68/524 A-3, Near Ayakar Bhavan, Old Railway Station Road, Ernakulam - 682018 Ph. +91 88488 14691 IBBI Registration No: IBBI/IPA- 001/IPP-02638/2022-2023/14165 Email: benny62tvm@yahoo.co.in
8.	Last date for Submission of Claims	15-10-2025

Notice is hereby given to the public that the members of **M/s Grand Oil Private Limited**, by a Special Resolution passed at the Annual General Meeting of the Company held on **14-09-2025**, resolved to voluntarily liquidate the Company pursuant to the provisions of Section 59 of the Insolvency and Bankruptcy Code, 2016, read with the IBBI (Voluntary Liquidation Process) Regulations, 2017.

The stakeholders of M/s Grand Oil Private Limited are hereby called upon to submit a proof of their claims, on or before 15-10-2025 to the liquidator at the address mentioned against item 7.

The financial creditors if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties


CA. CS. Benny Mathew
Insolvency Professional
IBBI/IPA-001/
IP-P02638/2022-2023/14165


CA CS Benny Mathew
Ernakulam
IBBI/IPA-001/IP-P02638/2022-2023/14165

